

S. R. 1736 in Gazette of India dated the 26th July, 1969, under sub-section (3) of section 122 of the Major Port Trusts Act, 1963.

- (2) A statement showing reasons for delay in laying the above Notification. [Placed in Library. See No. LT-2337/69].

RULES COMMITTEE

MINUTES

श्री नारायण स्वरूप शर्मा (डुमरियागंज) :
उपाध्यक्ष महोदय, मैं नियम समिति की 8
दिसम्बर, 1969 को हुई बैठक का कार्यवाही
सारांश सभा पटल पर रखता हूँ।

PAPERS LAID ON THE TABLE—Contd.

SHRI SEZHIYAN (KUMBAKONAM) :
Sir, regarding item 2, I have a point to
make. It is about the Report of the Com-
missioner of Railway Safety. I do not
know how Dr. Karan Singh is concerned
with the Commissioner of Railway Safety.
Anyhow, this report of the Commissioner
of Railway Safety is on the accident in-
volving the North Bihar Express at Luc-
keesarai Station of Eastern Railway on the
24th October, 1966. About three years
have elapsed. Why has there been so
much delay in making inquiry and placing
the Report on the Table of the House?

MR. DEPUTY SPEAKER : It is a little
irregular.

DR. KARAN SINGH : The office of the
Commissioner of Railway Safety is under
the Ministry of Tourism and Civil Avia-
tion. It was removed from the Railway
Ministry and taken into another Ministry
in order to ensure its impartiality. I will
find out the reasons for the delay and let
the House know about it.

11.05 HRS.

COMMITTEE ON GOVERNMENT ASSURANCES

(i) SEVENTH REPORT

SHRI KANWAR LAL GUPTA (Delhi
Sadar) : I beg to present the Seventh Re-
port of the Committee on Government
Assurances.

(ii) EVIDENCE

SHRI KANWAR LAL GUPTA : I beg
to lay on the Table a copy of the Evidence
given before the Committee on Govern-
ment Assurances.

11.05½ HRS.

BUSINESS OF THE HOUSE

THE MINISTER OF PARLIAMEN-
TARY AFFAIRS, AND SHIPPING AND
TRANSPORT (SHRI RAGHU
RAMAIAH) : With your permission, Sir,
I rise to announce that Government Busi-
ness in this House during the week com-
mencing Monday, the 15th December,
1969, will consist of :—

- (1) Further consideration and passing
of the Monopolies and Restrictive
Trade Practices Bill, 1969, as
passed by Rajya Sabha.
- (2) Consideration of any item of
Government Business carried over
from today's Order Paper.
- (3) Consideration and passing of :

The Assam Reorganisation
(Meghalaya) Bill, 1969.

The Indian Tariff (Amendment)
Bill, 1969.

The Requisitioning and Acquisi-
tion of Immovable Property
(Amendment) Bill, 1969.

SHRI RANGA (Srikakulam) : What
about Mr. Imam's Resolution?

SHRI RAGHU RAMAIAH : It was
agreed yesterday that it will come up on
Tuesday.

SHRI RANGA : It should have been
mentioned.

SHRI RAGHU RAMAIAH : It was an-
nounced in the House yesterday.

SHRI YOGENDRA SHARMA (Begu-
sara) : Sir, a very serious situation ob-
tains in Jamshedpur. About 40,000 engi-
neering workers have been on strike since
18th November. 26 days have passed.